

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.01.2024

**ORDER NO. 10 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 216 of 2023 for **CESTAT, Chennai** from **30.01.2024** to **01.02.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2024 to 01.02.2024	Dr. D. M. Misra, Hon'ble Member (Judicial)	Difference of Opinion in:  C/Misc/40341/2017 in C/275/2011 in the matter of Commissioner of Customs, Tuticorin vs. M/s. Atlantic Corporation  C/Misc/40342/2017 in C/276/2011 in the matter of Commissioner of Customs, Tuticorin vs. M/s. Mira Commodities Pvt. Ltd.  ST/40810/2017 and ST/40198/2020 in the matter of M/s. Royal Sundaram Insurance vs. GST, CCE (South)  ST/466/2012, ST/631/2012, ST/42028/2016, ST/42029/2016 in the matter of M/s. TVL Mayajal Entertainment Ltd. vs. GST, CCE, Chennai

Note:

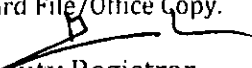
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar